

Annexure-7

Name of the corporate debtor: Vistar Metal Industries Private Limited ; Date of commencement of Liquidation: 10/07/2023 ; List of Stakeholders as on Date 15.09.2023:

List of Operational creditors (Government Dues)

Sr. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security Interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	Deputy Commissioner Of Income Tax, Mumbai	As per CIRP Date	1,902,450.00	1,902,450.00	Unsecured	-	-	No	0.03%	-	-	-	-	
2	Assisstant Commisioner Of Income Tax, Mumbai	As per CIRP Date	417,900.00	417,900.00	Unsecured	-	-	No	0.01%	-	-	-	-	
3	Deputy Commisioner Of State Tax	As per CIRP Date	35,577,554.00	35,577,554.00	Unsecured	-	-	No	0.63%	-	-	-	-	
4	EPFO- Thane North/205763	11/8/2023	939,258.00	939,258.00	Unsecured	-	-	No	0.02%	-	-	-	-	
5	Grampanchayat Abitghar	4/9/2023	2,996,724.00	2,996,724.00	Unsecured	-	-	No	0.05%	-	-	-	-	
6	BRIHAN MUMBAI MAHANAGAR PALIKA	22/08/2023	1,166,583.00	1,166,583.00	Unsecured	-	-	No	0.02%	-	-	-	-	
Total			43,000,469.00	43,000,469.00					0.77%					

Note: The BMC claim is not submitted in prescribed format which is underway. However, the amount is confirmed.